

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No.24562/2022

(Arising out of impugned final judgment and order dated 14-03-2022 in WA No. 20751/2019 passed by the High Court of Judicature at Allahabad)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

COMMITTEE OF MANAGEMENT ADARSH GRAMIN
VIDYALAYA SONAKPUR HARTHALA & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.148179/2022-CONDONATION OF DELAY IN FILING and IA No.148180/2022-EXEMPTION FROM FILING O.T. and IA No.148178/2022-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

SLP (C) Diary No.20911/2022

(FOR ADMISSION and I.R. and IA No.168539/2022-EXEMPTION FROM FILING O.T. and IA No.168536/2022-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Date : 21-11-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Ms. Aishwarya Bhati, ASG
Mr. Harish Pandey, AOR
Ms. Poornima Singh, Adv.
Ayushi Nagar, Adv.
Anshuwant Tiwari, Adv.

Mr. Rajiv Tyagi, AOR
Mr. Rohit Gupta, Adv.
Mr. Rahul Tyagi, Adv.

For Respondent(s) Mr. Maninder Singh, Sr. Adv.
Mr. G.C. Verma, Adv.
Mr. Mukesh Verma, Adv.
Mr. Pankaj K. Singh, Adv.
Mr. Pawan K. Shukla, Adv.

Mr. Jitendra Mahapatra, Adv.
Mr. A.K. Yadav, Adv.
Mrs. Priyam Agarwal, Adv.

Ms. Ranjana Pathak, Adv.
Mr. Kedar Nath Tripathy, AOR

Dr. M.P.Raju, Adv.
Mr. Pushkar Anand, Adv.
Mr. Rajesh Kumar Pandey, Adv.
Mr. S. R. Setia, AOR

Mr. Satyajeet Kumar, AOR
Mr. Prashant Shukla, Adv.

Mr. Shoaib Khan, Adv.
Mr. Ashok Sharma, Adv.
Mr. Irshad Ahmad, AOR

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice to the respondents.

Considering that these petitions are before this Court,
the matter shall not be precipitated before the High Court in the
meantime.

List the matters on non-miscellaneous day in the 3rd week
of January, 2023.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR